

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – Basic Training Programmes – Junior Civil Judges –XX, XXI, XXII and XXIII Basic Courses for 25 Junior Civil Judges to undergo Part-III, Final Reflective and Integrated Learning for two months from 28.01.2021 to 27.03.2021 at the Telangana State Judicial Academy, Secunderabad – Nomination of Officers - INCHARGE ARRANGEMENTS - ORDERS - ISSUED.

READ: Letter Roc.No.1081/2020/TSJA-Sec'bad, dated 17.12.2020 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NOS.1641/2016, 8952/2016, 8121/2017, 5924/2018-B.SPL., DATED: \6.01.2021

The High Court is pleased to pass the following order:

The following 25 Junior Civil Judges of “**XX, XXI, XXII and XXIII Basic Courses**”, mentioned in Column No.2, are hereby nominated to undergo Part-III Final Reflective and Integrated Learning for two months from 28.01.2021 to 27.03.2021 at Telangana State Judicial Academy, Secunderabad and directed to handover charge of their post(s) to the officers mentioned against their names in Column No.3, and proceed to report before the Director, Telangana State Judicial Academy, Secunderabad, at 8.30 a.m., on 28.01.2021.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Smt C.Sampathi Rao Chandna, I Additional Junior Civil Judge (Juvenile Court) - cum-I Additional Judicial Magistrate of First Class, Karimnagar.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Karimnagar.
2.	Ms. K.Rani, Special Judicial Magistrate of First Class, Excise Court, Nalgonda	Junior Civil Judge (Juvenile Court) Nalgonda.
3.	Sri P.Pavan Kumar, Junior Civil Judge, Narsapur, Medak District.	Junior Civil Judge, Andole at Jogipet, Medak District.
4.	Ms. ShaliniLingam, Junior Civil Judge, Jadcherla, Mahabubnagar District	Junior Civil Judge (Juvenile Court)-cum-Judicial Magistrate of First Class, Mahabubnagar.
5.	Ms. Anamika, Prl. Junior Civil Judge, Devarakonda, Nalgonda District.	Addl. Junior Civil Judge, Devarakonda, Nalgonda District.

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6.	Sri K.Srikanth, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Madhira, Khammam District.	Addl. Junior Civil Judge-cum- Addl. Judicial Magistrate of First Class, Madhira, Khammam District.
7.	Smt N.Manjula, III Assistant Judge, City Civil Court, Hyderabad.	VII Assistant Judge, City Civil Court, Hyderabad.
8.	Ms. B.Priyanka, Additional Junior Civil Judge, Kodad, Nalgonda District	Prl. Junior Civil Judge, Kodad, Nalgonda District.
9.	Sri B.Hussain, Prl. Junior Civil Judge, Parkal Warangal District	Additional Junior Civil Judge, Parkal, Warangal District
10.	Smt. R.Siri Sowjanya (Rupakula), Additional Junior Civil Judge, Suryapet, Nalgonda District.	Prl. Junior Civil Judge, Suryapet, Nalgonda District.
11.	Smt. Salma Fathima, I Additional Rent Controller, City Small Causes Court-cum-XIII Assistant Judge, City Civil Court, Hyderabad.	XXI Assistant Judge, City Civil Court, Hyderabad.
12.	Smt. Khushboo Upadhyay, IX Assistant Judge, City Civil Court, Hyderabad.	VII Assistant Judge, City Civil Court, Hyderabad.
13.	Smt. K.Chandishwari Devi, VI Assistant Judge, City Civil Court, Hyderabad.	XXI Assisatn Judge, City Civil Court, Hyderabad.
14.	Smt K.Pooja, Additional Junior Civil Judge, Siddipet, Medak District.	Prl. Junior Civil Judge, Siddipet, Medak District.
15.	Smt. G.Kavitha (Gujjula), I Additional Junior Civil Judge - cum- XV Additional Metropolitan Magistrate, Cyberabad at Rajandranagar, Ranga Reddy District.	II Additional Junior Civil Judge - cum XVI Additional Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy District.
16.	Ms. M.Swathi, Junior Civil Judge -cum- Judicial Magistrate of First Class, Chevella, Ranga Reddy District.	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Vikarabad, Rangareddy District.
17.	Sri K.Gopi Krishna, IV Metropolitan Magistrate (Mobile Court) M.V.Act, Hyderabad.	II Metropolitan Magistrate for Railways, Secunderabad.

18.	Sri U.Thirupathi, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Mancherial, Adilabad District.	II Addl. Junior Civil Judge, Mancherial, Adilabad District.
19.	Sri R.Ajay Kumar, Prl. Junior Civil Judge, Miryalguda, Nalgonda District.	II Addl. Junior Civil Judge, Miryalaguda, Nalgonda District.
20.	Ms. R.Lavanya (Rangepalli), Prl. Junior Civil Judge, Medak.	Junior Civil Judge-cum-Special Judicial Magistrate of First Class- cum-Addl. Junior Civil Judge, Medak.
21.	Smt. Kalleda Sowjanya, I Additional Junior Civil Judge - cum- XXI Additional Metropolitan Magistrate, Cyberabad at Medchal, Ranga Reddy District.	The III Addl. Junior Civil Judge- cum-XXIII Metropolitan Magistrate, Cyberabad at Medchal, Ranga Reddy District shall continued to be in full additional charge of the post of I Addl. Junior Civil Judge-cum- XXI Addl. Metropolitan Magistrate, Cyberabad at Medchal, Ranga Reddy District, during the period of nomination of Smt. K.Sowjanya, who is now undergoing training at Telangana State Judicial Academy, Secunderabad for 34 days from 24.12.2020 to 27.01.2021.
22.	Sri P.Ravinder, V Assistant Judge, City Civil Court, Hyderabad.	VII Assistant Judge, City Civil Court, Hyderabad.
23.	Sri Kareddula Sudhakar, Junior Civil Judge, Utnoor, Adilabad District.	Junior Civil Judge (Juvenile Court)-cum-Judicial Magistrate of First Class, Adilabad.
24.	Smt. Jarapala Prasanthi, X Assisant Judge, City Civil Court, Hyderabad.	VII Assistant Judge, City Civil Court, Hyderabad.
25.	Kum. T.Swapna, Junior Civil Judge -cum- Judicial Magistrate of First Class, Tandur, Ranga Reddy District.	I Additional Junior Civil Judge - cum- Additional Judicial Magistrate of First Class, Vikarabad, Rangareddy District.

The officers mentioned in Column No.3, will be in full additional charge of the post(s) and also the post for which the nominated officers are holding full additional charge if any, during the period of absence of the above said officers while undergoing basic training.

In case the officers to whom they have to handover charge are either on leave or not available for any other reason the Unit Heads shall make alternative Incharge arrangements and intimate the same to the High Court.

On return from the said Basic Training Programme, the officers mentioned in Column No.2 will assume charge of their regular post and also the post(s), if any, for which previously they are holding full additional charge from the officers mentioned in Column No.3.

The officers who were placed as Full Additional Charge are directed to conduct the Court proceedings in the respective stations, at least once in a week as per the convenience of the Bar Association/ Litigant public, if the Court is located away from the place they are working and intimate the same to the High Court for information.

The above trainee Junior Civil Judges will be under the control of Director, Telangana State Judicial Academy, Secunderabad while undergoing training at Academy.

- NOTE:**
1. The nominated officers are entitled only for actual journey time.
 2. The Training Proceedings is placed in the High Court's Web Site <http://tshc.gov.in> The downloaded copy from the web site is valid for relieving and reporting to training at Telangana State Judicial Academy, Secunderabad.


REGISTRAR GENERAL
16.01.21

To:

1. The Officers concerned.
2. The Incharge Officers.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Prl. Special Judge for C.B.I. Cases, Hyderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.

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9. **THE PRL. DISTRICT AND SESSIONS JUDGES :**

- | | | |
|-----------------|---------------|-------------|
| a) Adilabad | b) Karimnagar | c) Khammam |
| d) Mahabubnagar | e) Medak | f) Nalgonda |
| g) Ranga Reddy | h) Warangal | |

10. **THE I ADDL. DISTRICT AND SESSIONS JUDGES :**

- a) I Addl. Metropolitan Sessions Judge, Hyderabad.
- b) Metropolitan Sessions Judge-cum-I Additional District and Sessions Judge, Rangareddy District at L.B.Nagar.
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|-----------------|---------------|-------------|
| c) Adilabad | d) Karimnagar | e) Khammam |
| f) Mahabubnagar | g) Medak | h) Nalgonda |
| i) Warangal | | |

11. The Pay and Accounts Officer, Hyderabad.

12. **THE DISTRICT TREASURY OFFICERS (With a request to communicate the same to the Concerned Sub Treasury Officer).**

- a) Ranga Reddy District, Exhibition Grounds, Nampally, Hyderabad.
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|-----------------|---------------|-------------|
| b) Adilabad | c) Karimnagar | d) Khammam |
| e) Mahabubnagar | f) Medak | g) Nalgonda |
| h) Warangal | | |

13. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |
- High Court for the State of Telangana at Hyderabad.

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